

V

SLP(C)No. 4090-4091 OF 2003
ITEM No.204

Court No. 2

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.4090-4091/2003

(From the judgement and order dated 29/10/2002 in CR 3655 & 3657/02
of The HIGH COURT OF A.P AT HYDERABAD)

THAYAMMA

Petitioner (s)

VERSUS

K. GURUCHARANAM

Respondent (s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. R.N. Keshwani, Adv.

For Respondent (s)

Ms. Sushma Manchanda, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after summer vacation.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master